

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1515**

TO BE ANSWERED ON THE 25TH JULY, 2017/ SHRAVANA 3, 1939 (SAKA)

Impact of Demonetisation on Terrorism

**†1515. SHRI ANANDRAO ADSUL:
SHRI CHANDRAKANT KHAIRE:
SHRI DHARMENDRA YADAV:
SHRI SHRIRANG APPA BARNE:
SHRI ADHALRAO PATIL SHIVAJIRAO:
DR. PRITAM GOPINATH MUNDE:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the extent to which terrorism has been impacted by banning old currency and introducing new currency in the country;**
- (b) whether demonetisation made a huge impact on funding of terrorism;**
- (c) if so, the details thereof; and**
- (d) the number of old and new currency seized in Kashmir valley after demonetisation?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): As per reports of agencies, the demonetisation of bank notes of Rs.500 and Rs.1000 denomination resulted in significant positive impact on most theatres of violence in the country.

Since illegally held cash forms the major chunk of terrorist funding, after the demonetisation, most of the cash held with the terrorists turned worthless. Demonetisation also led to instant extinguishment of Pak-printed high quality fake Indian currency notes. It also adversely affected the hawala operators.

(d): As per the data provided by NCRB, the denomination wise fake Indian currency notes seized in J & K after demonetisation i.e. from 09.11.2016 to 14.07.2017 are as under:-

State	Denomination wise FICN seized				Value (Rs.in lakh)
	Rs.2000	Rs.1000	Rs.500 (New)	Rs.500 (Old)	
Jammu & Kashmir	98	-	68	60	2.60
